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**Declaration of Assets and Liabilities** 

I, Neho Kumaxi , son/daughter/wife of Subhash Chardra Mall;

aged 27 years, belonging to Bihax Vidham Sahha, Patha

service and presently working as Office Atlandant (Barragh)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependents\*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr.<br>No. | Description  | Self  | Spouse<br>Name(S) | Dependant-1<br>Name  | Dependant-2<br>Name | Dependant-3<br>Etc. Name         |
|------------|--|---|-------------------|--|---------------------|----------------------------------|
| (1)        | Cash   | 1,000   | _                 |  |                     |                                  |
| (11)       | Deposits in<br>Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies | ₹30,000<br>—  |                   |  |                     |                                  |
| (iii)      | Bonds,<br>Debentures and<br>Shares in<br>companies   |   |                   |  |                     |                                  |
| (lv)       | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc             | LIC-826776  | 174 ·             |  |                     |                                  |
| (v)        | Motor Vehicles<br>(details of<br>make, etc.)   | BROLFYE<br>BROIHA                                     | 999<br>6936       | The state of the s |                     |                                  |
| (vi)       | Jewellery (give<br>details of<br>weight and<br>value)  | 6704-10972<br>81/Ver-509<br>B) amoud + Ple<br>2180972 | an                |  |                     |                                  |
| (vii)      | Other assets,<br>such as values<br>of claims /   |   |                   | _  |                     | All latinoses expenses many more |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

| Sr.<br>No. | Description   | Self        | Spouse<br>Name(S) | Dependant-1<br>Name | Dependant-2<br>Name | Dependant-3<br>Etc. Name |
|------------|---|-------------|-------------------|---------------------|---------------------|--------------------------|
| (1)        | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                           | MIL         | - NIL             | , A                 |                     |                          |
| (11)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                       | N.J.L       | HAL               |                     |                     |                          |
| (ili)      | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | LIIL        | - HZL             |                     |                     |                          |
| (iv)       | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value               | <i>L1</i> 2 | -MZL              |                     |                     |                          |
| (v)        | Others (such as   | HZL         | NIL               |                     |                     |                          |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

interest in property)

| Sr.<br>No. | Description   | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as |
|------------|---|---|-----------------------|
| (a)        | (i) Loans from Banks  | SBILB.V.M)  | AMOUNT - 6.721        |
|            | (ii) Loans from financial institutions  | NIL   | NIL                   |
|            | (iii) Government Dues:<br>(a) dues to departments<br>dealing with government<br>accommodation | NIL   | NZL                   |
|            | (b) dues to departments<br>dealing with supply of<br>water                                    | NZL   | NIL                   |
|            | (c) dues to departments<br>dealing with supply of<br>electricity                              | NZL   | MIL                   |

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|     | (d) dues to departments<br>dealing with telephones   | NJU            | NIL     |
|-----|--|----------------|---------|
|     | (e) dues to departments<br>dealing with government<br>transport (including<br>aircraft and helicopters)  | NIL            | NIL     |
|     | (f) Other dues, If any   | MIL            | 6171    |
| (b) | (i) Income Tax including<br>surcharge [Also indicate<br>the assessment year upto<br>which Income Tax Return<br>filed. Give also Permanent<br>Account Number (PAN)] | PAN-HVPPK60337 | / 0 7 - |
|     | (ii) Wealth Tax [Also<br>Indicate the assessment<br>year upto which Wealth<br>Tax return filed.]   | NZL            | NIL     |
|     | (III) Sales Tax [Only in case of proprietary business]   | HIL            | NZL     |
|     | (iv) Property Tax  | HIL            | NI      |

## GPF/CPF/PRAN No. :- 110115365697 Gender :- F (M/F) Date of Birth :- 15061996 (DD/MM/YYYY) Class/Group :- C (A/B/C) Cadre :- OFFICE ATTENDANT (FARRACH) (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District - PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: NEHA KUMARI

Place: PATMA Designation Department;

Designation FFICE ATTENDANT (FARRASY)
Department: STHAR VIDHAN SABHA, PATI

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.